

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

Item No. 143
(CAA)-36(PB)/2018

IN THE MATTER OF:

Calypto Design Systems India Pvt. Ltd. Applicant/petitioner
and
Mentor Graphics (India) Pvt. Ltd. Respondent

Order under Section 230-232 of the Companies Act

Order delivered on 27.09.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS:

For the Applicant/petitioner : Mr. Ravi Sharma, Adv.
For the OL : Mr. Shubham Pandey, Adv. with Ms. Swati
Koshal, Adv.
For the RD(ND) : Ms. Sonam Sharma, CP
For the ITD : Ms. Easha Kadian, Adv. for Ms. Lakshmi
Gurung, Standing Counsel for Income Tax
Department

ORDER

An undertaking filed by the transferee company dated 21.08.2018 is taken on record. According to the counsel for the Income Tax Department no objection has been raised. Likewise, Ld. Company Prosecutor for RD and OL stated that there is no observation against the scheme.

Argument heard. Order reserved.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)